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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ ITA 541/2024
THE COMMISSIONER OF INCOME
TAX - INTERNATIONAL TAXATION -3

.....Appellant

Through: Mr Ruchir Bhatia, SSC, Mr Anant Mann, JSC and Mr Abhishek Anand, Advocate.

versus

SIX CONTINENTS HOTELS INC.

.....Respondent

Through: Mr Manuj Sabharwal, Mr Devvrat Tiwari and Mr Drona Negi, Advocates.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER

29.10.2024

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At the request of the appellant, list on 26.11.2024.

VIBHU BAKHRU, J

SWARANA KANTA SHARMA, J

OCTOBER 29, 2024

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Click here to check corrigendum, if any